GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 45 ANSWERED ON MONDAY, NOVEMBER 29, 2021/ AGRAHAYANA 8, 1943 (SAKA)

CSR SPENT

QUESTION

45. SHRI SUDHAKAR TUKARAM SHRANGARE: SHRI RAJENDRA DHEDYA GAVIT: SHRI DILESHWAR KAMAIT: SHRI DEVJI M. PATEL: SHRI MOHANBHAI KALYANJI KUNDARIYA: SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has any record of Corporate Social Responsibility (CSR) funds spent by the companies during the last three financial years and the current year so far;

(b) if so, the details thereof, company-wise and State-wise, especially the funds spent for the development of Maharashtra?

(c) whether a District Collector/ MLA/ MLC or Member of Parliament can officially recommend to the institutions/companies under the CSR fund for the development of their area? and

(d) if so, the details thereof and the official procedure of the same?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b): The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. Further, on the basis of filings made by the Companies in the MCA21 registry, the CSR spent by various public and private sector companies for the financial years 2018-19, 2019-20 and 2020-21 are given below:

Nature of Company	FY 2018-19		FY 2019-20		FY 2020-21	
	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
Public Sector Under- takings (PSUs)	615	4,206.30	452	5,241.57	20	561.18
Non-PSUs	24484	15,943.97	22079	19,447.09	1599	8,266.93
Grand Total	25099	20,150.27	22531	24,688.66	1619	8,828.11

(Data upto 30.09.2021) [Source: National CSR Data Portal]

Further, the State/UT-wise (including Maharashtra) CSR spent by all Companies for financial years 2018-19, 2019-20 and 2020-21 respectively is at Annexure.

As per the Act, companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board report containing disclosure about CSR, are to be filed in MCA21 within 30 days of the AGM. Ministry vide General Circular No. 17/2021 dated 29.10.2021 relaxed the levying of additional fees till 31.12.2021 for the filing of financial statement in respect of the financial year 2020-21. Further, filings for financial year 2021-22 are required to be made only after the end of current financial year.

(c) & (d): Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular activity or area.

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ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 45 FOR 29.11.2021

S. No States/UT		Amount Spent FY 2018-19 (INR Cr.)	Amount Spent FY 2019-20 (INR Cr.)	Amount Spent FY 2020-21 (INR Cr.)
1.	Andaman And Nicobar	0.82	1.29	0.6
2.	Andhra Pradesh	668.72	714.94	446.8
3.	Arunachal Pradesh	24.56	18.02	2.1
4.	Assam	210.22	288.37	52.0
5.	Bihar	137.76	144.03	27.5
6.	Chandigarh	11.95	15.72	3.1
7.	Chhattisgarh	150.30	163.13	102.0
8.	Dadra And Nagar Haveli	13.48	19.11	0.3
9.	Daman And Diu	6.25	8.60	0.8
10.	Delhi	814.46	927.51	122.8
11.	Goa	49.46	47.87	9.4
12.	Gujarat	1,091.69	988.99	582.3
13.	Haryana	375.69	525.57	228.3
14.	Himachal Pradesh	81.25	82.10	21.9
15.	Jammu And Kashmir	36.55	25.53	3.7
16.	Jharkhand	112.35	156.06	84.6
17.	Karnataka	1,279.98	1,480.63	434.6
18.	Kerala	444.10	303.86	163.5
19.	Lakshadweep	0.39	1.00	
20.	Madhya Pradesh	255.84	212.52	173.0
21.	Maharashtra	3,205.17	3,400.48	1,100.5
22.	Manipur	7.81	14.21	1.3
23.	Meghalaya	18.12	19.74	2.2
24.	Mizoram	0.11	0.25	0.3
25.	Nagaland	2.14	5.10	2.4
26.	Odisha	690.77	747.21	275.2
27.	Puducherry	9.15	11.33	8.1
28.	Punjab	167.86	191.09	21.2
29.	Rajasthan	603.84	732.62	255.0
30.	Sikkim	5.87	12.72	2.3
31.	Tamil Nadu	899.13	1,110.15	277.3
32.	Telangana	440.07	449.46	130.5
33.	Tripura	23.06	9.40	0.9
34.	Uttar Pradesh	524.33	580.80	361.9
35.	Uttarakhand	178.19	128.03	19.6
36.	West Bengal	386.18	446.31	84.7
37.	NEC/ Not mentioned*	4.74	40.29	
38.	PAN India*	7,217.91	10,664.65	3,823.7

(Data upto 30.09.2021) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.
